

been disposed of by Vigilance during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) and (b) No, Sir. However, the Music Audition Rules, 1988 has empowered Director General, All India Radio to dispense with the need for an actual audition for the purpose of assessment and gradation of an artist on the recommendation of the programme Head of the Station or Director of Programmes (Music) or any Member of the Music Audition Board or local Audition Committee. The exemption is given only for those artists who are popular and have eminence in the music field. On the basis of the extant Rules, the Directorate General of All India Radio have awarded Grades to some artists of different discipline by assessing the recordings of their latest performances. As the criteria for award of grades to the artist is based on the performance quality, popularity and achievements of the artist in the music field, there is no question of allowing back door entry of artist.

(c) No such case is pending for Vigilance enquiry.

(d) Does not arise.

Clarnet/flute instruments in music section of AIR

2124. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that at Delhi Station of all India Radio there exists no clarnet and flute instruments in the music section, despite the fact that staff artists of these instruments are on rolls;

(b) if so, how these artists perform when their services are required and the reasons for keeping the said artists indicating the date of appointment of Delhi Station against their names; and

(c) if the answer at (a) above is affirmative, the number and date of purchase of the instruments therein?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) to (c) 12 flutes purchased in July, 1993 and one clarnet purchased in December, 1962 at Delhi Station of All India Radio have become obsolete. Action has already been initiated to procure their replacement. However, each instrumentalist normally prefers to play his personal instrument when accompanying the artists. AIR keeps these instruments as stand-by.

The names and dates of appointment of the flute/clarnet artists at Delhi Station of AIR are as under:—

S. No.	Name	Date of Appointment
1.	Shri Amar Nath	26.12.74
2.	Shri Vijay Kumar	16.01.84
3.	Shri Kailash Chand Sharma	04.10.88
4.	Shri Shailendra Kumar	03.02.92
5.	Shri Ajay Shankar	10.07.92
6.	Shri Narender Pal Gill	14.08.86
(Clarnet Artist)		

These artists are Government servants and continue upto the age of 60 years.

Foreign investment proposals in Media

2125. SHRI VIJAY J. DARDA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have received a number of foreign investment proposals in media;

(b) if so, the details thereof, proposal-wise;

(c) details of the present policy of Government in this regard and changes under consideration;

(d) details of the present status of proposals under consideration of FIPB; and

(e) details of steps taken to protect the interests of national media and national interests?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) and (b) List of foreign investment proposals relating to media/advertising sectors